

GOVERNMENT OF MEGHALAYA
LAW (B) DEPARTMENT

NOTIFICATION

Dated Shillong, the 30th September, 2019

No. LJ(B).73/2012/22 – In exercise of the powers conferred by sub-section (1) of Section 20 of the Code of Criminal Procedure 1973, the Governor of Meghalaya is pleased to invest the following MCS Officers with the powers of the Executive Magistrates in the South West Garo Hills as indicated below :-

1. Smti Winje R.G. Momin, MCS, BDO, Betasing
2. Smti Mary Lisa K. Marak, MCS, BDO, Zikzak

Sd/-

(S.K. Sangma),

Deputy Secretary to the Govt. of Meghalaya,
Law (B) Department.

Memo No. LJ (B).73/2012/22-A,
Copy forwarded to: -

Dated Shillong, the 30th September, 2019

1. The Director of Printing & Stationery, Meghalaya, Shillong for publication of Notification in the Meghalaya Gazette.
2. The Deputy Commissioner, South West Garo Hills District, Ampati. This has a reference to your letter No. SWGHA/Mgst/Lgl.2/2019/1 dt.27.09.2019.
3. The Personnel & A.R. (A) Department for information.
4. The DEO, Law (A) Department for uploading the Notification in the Law Department website.

By order etc.,

S. Sangma

Deputy Secretary to the Govt. of Meghalaya,
Law (B) Department.
